

Central Administrative Tribunal, Principal Bench

O.A.No.2948/2001

New Delhi, this the 16th day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. M.P. Singh, Member (A)

Shri P.V. Barapatre,
S/o Shri V.N. Barapatre,
R/o 12, LF Babar Place,
New Delhi-1

....Applicant.

(By Advocate: Shri Rajinder Nischal)

Versus

1. Government of NCT of Delhi,
Through its Secretary,
Department of Education
Old Secretariat,
Delhi.

2. Union Public Service Commission
Through its Secretary,
Dholpur House,
New Delhi.

3. M.C. Mathur,
Additional Director of Education (C&E)
Directorate of Education
5/9 Under Hill Road,
Delhi-54

4. Smt. Mohinder
Additional Director of Education
Directorate of Education,
Old Secretariat,
Delhi-54

5. B.C. Jindal
Deputy Director of Education,
Old Secretariat,
Delhi-54

....Respondents

(By Advocate: Shri George Paracken, for respondent no.1
Mrs. B. Rana, for respondent no.2
Shri Rajeev Kumar, proxy for Mrs. A. Ahlawat,
counsel for respondent no.4 Smt. Mohinder)

Order (Oral)

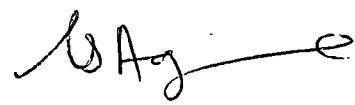
By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that for the present, he may be permitted to withdraw the present petition so that his name may be considered in the next departmental promotion committee meeting in accordance with law.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(M.P. Singh)

Member (A)


(V.S. Aggarwal)

Chairman

10th Sept